©
കേരള സർക്കാർ
Government of Kerala
2019

Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 8 / Vol. VIII | തിരുവനന്തപുരം, ചൊവ്വ / Thiruvananthapuram, Tuesday | 2019 ജൂൺ 25 / 25th June 2019 / 1194 മിഥുനം 10 / 10th Mithunam 1194 / 1941 ആഷാഢം 4 / 4th Ashadha 1941 | നമ്പർ / No. 26

PART III

Police Department

TENDER NOTICE

No. C1-1135/2019/FSL. *27th May 2019.*

The Director, Forensic Science Laboratory, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the renewing the software licence for a period of 3 years (expires on 18-4-2019) of UFED Touch 2 (Dongle Serial:1028499254/7205412, Serial No. 0317-ID336-8056) in Cyber division of RFSL, Kannur. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

- The bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service to be produced.
- One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
- The OEM/Bidder should have a well equipped service centre functioning in India (preferably in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in Kerala/South India).
- A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
- The bidder should have valid GST Registration. Copy of GST Registration Certificate should be enclosed along with the tender.
- The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
- The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:

(a) Valid Authorization letter from the OEM to attend this particular tender.

(b) Certificate of Registration/Incorporation Certificate of the Bidder.

(c) Last 3 year’s financial status of the Bidder’s P&L and Balance Sheet/Audit Report of last 3 years.

(d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.

(e) The bidder has to submit a Warrantee Certificate along with invoices.

(f) In case of a proprietary item, a certificate by the OEM to be attached.

Tender No.—01/2019-20, dated 27-5-2019.

Item—Renewing the software licence for a period of 3 years (expires on 18-4-2019) of UFED Touch 2 (Serial No. 7205412) in Cyber division of RFSL, Kannur.

Quantity 1.

Estimated Amount ` 13,00,000.

Earnest Money Deposit—` 13,000.

Tender Fees—` 2,500 + Tax = ` 2,950 (Rupees Two Thousand Nine Hundread and Fifty only).

Date and time of publication of e-tender—27-5-2019.

Date and time of submission of e-tender—28-5-2019, 6 p. m. to 3-7-2019, 12 Noon.

Last date and time for online submission of e-tender—2-7-2019, 12 Noon.

Date and time of opening of e-tender—3-7-2019, 3 p. m.

Place of opening—Forensic Science Laboratory, Thiruvananthapuram.

Date, time and place of Technical Evaluation—4-7-2019, 10.30 a. m., Forensic Science Laboratory, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty —Three years warranty.

Address of Tender Inviting Authority—Forensic Science Laboratory, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010. Phone:0471 2721533 e-mail:dirfsl.pol@kerala.gov.in, Website:www.keralapolice.gov.in

- *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.

- *Cover details*:—No. of covers-1. (i) Technical cum Financial Bid. ln the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.

- *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.

- *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in HYPERLINK “http://www.etenders.kerala.gov.in/” well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.

- *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.

- *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.

- *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid for registration certificate from the SPD, Kerala or NSSIC, New Delhi.

  Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

- *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

- *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.

- *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in Forensic Science Laboratory, Tvpm. on 4-7-2019 at 10. 30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/ power point presentation with original product brochures/CDs/scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

  (i) Joint Director, FSL, Tvpm.—Chairman (Ph. No. 0471-2722155)

  (ii) Assistant Director(Doc)—Member, Cyber Division, FSL, Tvpm. (Ph. No. 0471-2722155)

  (iii) Assistant Director(Doc)—Member, Document Division, FSL, Tvpm. Member (Ph. No. 0471-2722155)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Forensic Science Laboratory, Phone No. 0471-2722155).

- All bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

- *Note to Bidders:*

  (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.

  (ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.

  (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signining shall entitle rejection of the tender.

  (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

  (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, 6 Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188; Toll free No. 18002337315, email:etendershelp@kerala.gov.in, website: www.etenders.kerala.gov.in HYPERLINK "http://www.etenders.kerala.gov.in" in on all Government working days from 9.30 a. m. to 5.30 p. m.

  (vi) The Director, Forensic Science Laboratory is empowered to reject any tender without assiging any reason.

  (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Director, FSL, or Manager, FSL, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m., Phone 0471-2721533, 0471-2722155.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

Forensic Science Laboratory, (Sd.)
Thiruvananthapuram. *Director.*

ലേല പരസ്യം

നമ്പർ ഇ2-19755/2019/ടി.സി. 2019 ജൂൺ 4.

തിരുവനന്തപുരം സിറ്റി ജില്ലാ പോലീസ് മേധാവിയുടെ അധീനതയിൽ ഉള്ളതും പോലീസ് വകുപ്പിന് ഉപയോഗമില്ലാത്തതുമായ ചുവടെ ചേർത്തിരിക്കുന്ന വാഹനങ്ങൾ ലേലം/ടെണ്ടർ വഴി വിൽപ്പന നടത്തുന്നതാണ്.

ലേല തീയതിയും സമയവും—27-6-2019-ന് പകൽ 11 മണിക്ക്.

ലേലസ്ഥലം—സായുധസേനാ വിഭാഗം ക്യാമ്പ്, നന്ദാവനം, തിരുവനന്തപുരം സിറ്റി.

ക്രമ നമ്പർ	രജിസ്റ്റർ നമ്പർ	ഇനം	മോഡൽ	നിരതദ്രവ്യം
1	KL 01 AS 7523	ബോലെറോ	2008	6,200
2	KL 01 AS 7481	ബോലെറോ	2008	5,500
3	KL 01 AS 8169	ഇൻവേഡർ	2008	2,500
4	KL 01 AQ 8165	ഇൻവേഡർ	2007	2,500
5	KL 01 AS 6094	ഇൻവേഡർ	2008	2,000
6	KL 01 AS 8204	ബോലെറോ	2008	2,500
7	KL 01 AS 6142	ഇൻവേഡർ	2008	3,100
8	KL 01 AS 6109	ഇൻവേഡർ	2008	1,800
9	KL 01 AV 409	ഇൻവേഡർ	2009	3,800
10	KL 01 AU 9919	ഇൻവേഡർ	2009	2,400
11	KL 01 AS 8414	ടാറ്റാ സുമോ	2008	1,500
12	KL 01 AD 5061	ഡീസൽ ജീപ്പ്	2004	3,000
13	KL 01 AD 4916	ഡീസൽ ജീപ്പ്	2004	3,000
14	KL 01 AS 6238	ഇൻവേഡർ	2008	1,700
15	KL 01 AV 388	ഇൻവേഡർ	2009	1,500
16	KL 01 AG 5272	ടാറ്റാ സുമോ	2005	1,200
17	KL 01 AD 4853	ഡീസൽ ജീപ്പ്	2004	2,500
18	KL 01 AS 8195	ഇൻവേഡർ	2008	1,700
19	KL 01 AQ 7044	ഇൻവേഡർ	2007	1,500
20	KL 01 AS 8186	ഇൻവേഡർ	2008	1,700
21	KL 01 AG 5337	ടാറ്റാ സുമോ	2004	1,500
22	KL 01 AU 9854	ഇൻവേഡർ	2009	1,800
23	KL 01 AU 9865	ഇൻവേഡർ	2009	1,800
24	KL 01 AU 3011	ഇൻവേഡർ	2008	1,700
25	KL 01 AT 769	തവേര	2008	1,200
26	KL 01 AS 6152	ഇൻവേഡർ	2008	1,000
27	KL 01 AU 4143	തവേര	2008	1,200
28	KL 01 AG 8171	ബുള്ളറ്റ്	2005	2,500
29	KL 01 AH 5299	ബജാജ് CT 100	2005	200
30	KL 01 AH 5324	ബജാജ് CT 100	2005	200
31	KL 01 AH 5333	ബജാജ് CT 100	2005	200
32	KL 01 AH 5509	ബജാജ് CT 100	2005	200
33	KL 01 AK 5391	ബുള്ളറ്റ്	2005	3,200
34	KL 01 AK 5417	ബുള്ളറ്റ്	2005	3,000
35	KL 01 X 9680	ഹീറോ ഹോണ്ട CD 100	2002	50

ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലദിവസം ലേലസ്ഥലത്ത് കൃത്യസമയത്ത് ഹാജരാകേണ്ടതും ലേലം തുടങ്ങുന്നതിന് ഒരുമണിക്കൂർ മുൻപ് നിശ്ചയിക്കപ്പെട്ടിട്ടുള്ള നിരതദ്രവ്യം അടച്ച് രസീത് വാങ്ങേണ്ടതുമാണ്. ലേലം കഴിഞ്ഞാലുടൻ ലേലം നഷ്ടപ്പെട്ടവർക്ക് നിരതദ്രവ്യം തിരിച്ചുനൽകുന്നതുമാണ്. ലേലത്തിൽവച്ച വാഹനങ്ങൾ ലേലത്തിന് മുൻപുള്ള പതിനഞ്ച് പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ പത്ത് മണിക്കും വൈകിട്ട് അഞ്ചുമണിക്കും ഇടയിൽ തിരുവനന്തപുരം സിറ്റി സായുധസേന വിഭാഗം ക്യാമ്പ് മോട്ടോർ ട്രാൻസ്പോർട്ട് ഇൻസ്പെക്ടറുടെ മുൻകൂർ അനുമതിയോടുകൂടി നേരിട്ട് പരിശോധിക്കാവുന്നതാണ്.

ടി വാഹനങ്ങളുടെ വിൽപ്പനയ്ക്ക് ദർഘാസുകൾ സ്വീകരിക്കുന്നതാണ്. മുൻകൂട്ടി സീൽ ചെയ്ത കവറിൽ ദർഘാസുകൾ നേരിട്ടോ തപാൽ മാർഗ്ഗമോ തിരുവനന്തപുരം സിറ്റി ജില്ലാ പോലീസ് മേധാവിയുടെ കാര്യാലയത്തിൽ സ്വീകരിക്കുന്നതാണ്. നിശ്ചിത നിരതദ്രവ്യം ഇല്ലാത്ത ടെണ്ടറുകൾ നിരുപാധികം നിരസിക്കുന്നതാണ്. ദർഘാസ് കവറിനുമുകളിൽ, 'വാഹനത്തിന്റെ നമ്പരോടുകൂടി വാഹനലേലത്തിനുള്ള ദർഘാസ് ' എന്ന് എഴുതി കവർ സീൽ ചെയ്തിരിക്കണം.

പരസ്യലേലം അവസാനിച്ചാൽ ദർഘാസുകൾ തുറക്കുന്നതും ലേലത്തിലോ ദർഘാസിലോ ഏതിലാണോ കൂടുതൽ തുക കാണുന്നത് പ്രസ്തുത തുകയ്ക്ക് ലേലം സ്ഥിരപ്പെടുത്തുന്നതുമാണ്. നിരതദ്രവ്യം ഒഴികെ ലേലം/ടെണ്ടർ തുകയും നിശ്ചിത നികുതിയും ഉൾപ്പെടെയുള്ള തുക ലേലസ്ഥലത്ത് വച്ച് അപ്പോൾത്തന്നെ അടയ്ക്കേണ്ടതും തിരുവനന്തപുരം ജില്ലാ പോലീസ് മേധാവിയുടെ ഉത്തരവ് കിട്ടുന്നമുറയ്ക്ക് ലേലം കൊണ്ട വാഹനങ്ങൾ സ്വന്തം ചെലവിൽ നീക്കം ചെയ്യേണ്ടതുമാണ്.

ടി നിബന്ധനകൾക്ക് വിപരീതമായി ലേലംകൊണ്ടയാൾ പ്രവർത്തിക്കുകയാണെങ്കിൽ ടിയാൻ അടച്ച നിരതദ്രവ്യം സർക്കാരിലേക്ക് മുതൽകൂട്ടുന്നതും പുനർ ലേലത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടത്തിന് ലേലം കൊണ്ടയാൾ ഉത്തരവാദി ആയിരിക്കുന്നതും നഷ്ടസംഖ്യ ടിയാനിൽനിന്നും ഈടാക്കുന്നതുമായിരിക്കും. എന്നാൽ പുനർ ലേലത്തിൽ കൂടുതൽ തുകയ്ക്ക് ലേലം ഉറപ്പിക്കുകയാണെങ്കിൽ കൂടുതലായി കിട്ടുന്ന തുകയ്ക്ക് ടിയാന് അർഹത ഇല്ലാത്തതുമാകുന്നു. ലേലം സംബന്ധിച്ച് (ലേല സമയത്തും അതിനുശേഷവും) തിരുവനന്തപുരം ജില്ലാ പോലീസ് മേധാവി എടുക്കുന്ന തീരുമാനം അന്തിമമായിരിക്കും. തിരുവനന്തപുരം ജില്ലാ പോലീസ് മേധാവിക്ക് ഉചിതമെന്ന് തോന്നുന്നപക്ഷം യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ലേല നടപടികൾ നിർത്തിവയ്ക്കുന്നതിനുള്ള അധികാരം ഉണ്ടായിരിക്കും.

സിറ്റി പോലീസ് ഓഫീസ്,
തിരുവനന്തപുരം.

രമേഷ് കുമാർ, പി. എൻ.,
ഡെപ്യൂട്ടി പോലീസ് കമ്മീഷണർ.

പുനർ ലേല പരസ്യം

നമ്പർ ഇ3-5870/2018/എ. 2019 ജൂൺ 1.

ആലപ്പുഴ ജില്ലാ സായുധസേനാ ക്യാമ്പിൽ സൂക്ഷിച്ചിരിക്കുന്നതും ഡിപ്പാർട്ടുമെന്റിന് ഉപയോഗയോഗ്യമല്ലാത്തതുമായ താഴെ സൂചിപ്പിച്ചിട്ടുള്ള ഡിപ്പാർട്ടുമെന്റ് വാഹനങ്ങൾ 2019 ജൂലൈ മാസം 1-ാം തീയതി പകൽ 11 മണിക്ക് പ്രസ്തുത ക്യാമ്പിൽവച്ച് പരസ്യമായി ലേലം ചെയ്തു വിൽക്കുന്നതാണ്.

ക്രമ നമ്പർ	വാഹന രജിസ്ട്രേഷൻ നമ്പരും ഇനവും	മോഡൽ	നിരതദ്രവ്യം `
1	KL01 X 9899 Bus	2005	13,000
2	KL01 AQ 7068 Invader	2007	8,000
3	KL01 AQ 8228 Invader	2007	8,000
4	KL01 AQ 8188 Invader	2007	8,000
5	KL01 AS 6186 Invader	2008	7,500
6	KL01 AS 6306 Invader	2008	8,000
7	KL01 AU 9974 Invader	2009	7,500
8	KL01 AU 3634 Invader	2008	7,500
9	KL01 AS 6159 Invader	2008	7,500
10	KL01 AS 6120 Invader	2008	8,000
11	KL01 AU 3583 Invader	2008	7,500
12	KL01 AS 6247 Invader	2008	7,000
13	KL01 AV 240 Invader	2009	8,500
14	KL01 AD 5146 Sumo	2004	5,000
15	KL01 AU 4135 Sumo	2008	6,500

ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലസ്ഥലത്ത് നേരിട്ട് ഹാജരാകേണ്ടതും ലേലം തുടങ്ങുന്നതിന് ഒരുമണിക്കൂർ മുമ്പ് മുകളിൽ കാണിച്ചിരിക്കുന്ന തുക നിരതദ്രവ്യമായി കെട്ടിവയ്ക്കേണ്ടതുമാണ്. കൂടാതെ വാഹനങ്ങൾ വാങ്ങുവാൻ ഉദ്ദേശിക്കുന്നവരിൽനിന്ന് മുൻകൂട്ടി സീൽചെയ്ത കവറിൽ ദർഘാസ് നേരിട്ടോ തപാൽമാർഗ്ഗമോ 2019 ജൂൺ മാസം 30-ാം തീയതി വൈകുന്നേരം 4 മണിക്ക് മുൻപായി ആലപ്പുഴ ജില്ലാ പോലീസ് ഓഫീസിൽ ലഭിക്കത്തക്കവണ്ണം ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിനോടൊപ്പം വാഹനത്തിന് നിരതദ്രവ്യമായി മേൽപ്പറഞ്ഞ നിരക്കിലും തുകയ്ക്കുമുള്ള ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ നിന്നും ആലപ്പുഴ ജില്ലാ പോലീസ് മേധാവിയുടെ പേരിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. നിശ്ചിത നിരതദ്രവ്യം ഇല്ലാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. കവറിനു മുകൾ ഭാഗത്ത് വാഹന രജിസ്ട്രേഷൻ നമ്പർ വ്യക്തമായി രേഖപ്പെടുത്തേണ്ടതാണ്. ഓരോ വാഹനത്തിനും പ്രത്യേകം ദർഘാസുകൾ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് നൽകിയിട്ടുള്ളവർ നിർദ്ദിഷ്ട സമയത്ത് ലേലസ്ഥലത്ത് ഹാജരാകേണ്ടതാണ്. ലേലത്തിൽ പങ്കെടുക്കുവാൻ എത്തിയിട്ടുള്ളവരുടെ സാന്നിദ്ധ്യത്തിൽ ദർഘാസ് തുറക്കുന്നതും ലേലം വിളിച്ച തുകയോ ദർഘാസ് തുകയോ ഏതാണോ കൂടുതൽ ആ തുകയ്ക്ക് യുക്തമെന്ന് തോന്നുന്നപക്ഷം ബന്ധപ്പെട്ടയാളിന്റെ പേരിൽ വിൽപ്പന നിശ്ചയിക്കുന്നതും ടിയാൻ ഉടനെ ദർഘാസ് തുകയുടെ പകുതിസംഖ്യ (നികുതിയുൾപ്പെടെ) നിരതദ്രവ്യം കഴിച്ച് ലേലസ്ഥലത്ത് വച്ച് അടയ്ക്കേണ്ടതും ബാക്കി തുക (നികുതിയുൾപ്പെടെ) ലേലം/ദർഘാസ് സ്ഥിരപ്പെടുത്തി 10 ദിവസത്തിനുള്ളിൽ അടച്ച് സ്വന്തം ചെലവിൽ ലേലം/ദർഘാസ് പ്രകാരം ലഭിച്ച വാഹനങ്ങൾ നീക്കം ചെയ്യേണ്ടതുമാണ്.

മേൽപ്പറഞ്ഞ പ്രകാരം ലേലം/ദർഘാസ് കൊണ്ടയാൾ മുകളിൽ പറഞ്ഞിരിക്കുന്ന നിബന്ധനകൾ ലംഘിച്ചാൽ ബന്ധപ്പെട്ടയാളുടെ നിരതദ്രവ്യം സർക്കാരിലേക്ക് മുതൽകൂട്ടുന്നതും വാഹനങ്ങൾ പുനർലേലം ചെയ്യുന്നതുമാണ്. പുനർലേലത്തിൽ സർക്കാരിന് എന്തെങ്കിലും നഷ്ടം സംഭവിച്ചാൽ ആയതിന് ആദ്യം ലേലം കൊണ്ടയാൾ ഉത്തരവാദിയായിരിക്കും. പുനർലേലത്തിൽ മുൻ വിൽപ്പനയേക്കാൾ കൂടുതൽ തുക ലഭിച്ചാൽ ആയതിന് ആദ്യം ലേലം കൊണ്ടയാൾക്ക് യാതൊരുവിധ അവകാശവും ഉണ്ടായിരിക്കുന്നതുമല്ല.

ലേലം ചെയ്യുവാൻ ഉദ്ദേശിക്കുന്ന വാഹനങ്ങൾ ലേലത്തിന് മുൻപുള്ള 10 പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ 10 മണി മുതൽ വൈകിട്ട് 5 മണിവരെ ആലപ്പുഴ ജില്ലാ സായുധസേനാ വിഭാഗം അസിസ്റ്റന്റ് കമാണ്ടന്റ് I-ന്റെ മുൻകൂർ അനുവാദത്തോടുകൂടി പരിശോധിക്കാവുന്നതാണ്.

യാതൊരു കാരണവും കാണിക്കാതെ ഈ നോട്ടീസിൻ പ്രകാരമുള്ള ലേലം മാറ്റിവയ്ക്കുകയോ അസ്ഥിരപ്പെടുത്തുകയോ ചെയ്യുവാനുള്ള പൂർണ്ണ അധികാരം ജില്ലാ പോലീസ് മേധാവിയിൽ നിക്ഷിപ്തമാണ്.

District Police Office,
Alappuzha.

K. M. Tomy, IPS,
District Police Chief.

പുനർ ലേല പരസ്യം

നമ്പർ എസ്. കെ.-38511/2016/എം. 2019 മേയ് 22.

മലപ്പുറം ജില്ലയിലെ മലബാർ സ്പെഷ്യൽ പോലീസ് കമാണ്ടന്റിന്റെ അധീനതയിലുള്ളതും ബറ്റാലിയൻ ആസ്ഥാനത്ത് മോട്ടോർ ട്രാൻസ്പോർട്ട് വിങ്ങിൽ സൂക്ഷിച്ചിട്ടുള്ളതുമായ ഉപയോഗശൂന്യമായ സ്പെയർ പാർട്സ് 1-7-2019-ന് രാവിലെ 11 മണിക്ക് എം. എസ്. പി. ബറ്റാലിയൻ ആസ്ഥാനത്ത് വെച്ച് പരസ്യമായി ലേലം ചെയ്ത് വിൽപ്പന നടത്തുന്നതാണ്.

Sl. No.	*Item*	*Quantity*
(1)	(2)	(3)
1	Cotter pin with washer & Split Pin (Accilerater)	5 Nos.
2	Clutch Repair Kit	2 Nos.
3	Clutch Ball & Stud (Inner & Outer)	1 Set
4	Connecting Rod Bearing	1 Set
5	Center Piece Tie Rodend	2 Nos.
6	Clutch Control Shaft	2 Nos.
7	Clutch Rod	3 Nos.
8	Dynamo Bush	2 Nos.
9	Main Bearing	1 Set
10	M. C. Kit New Tandom (Minor)	5 Nos.
11	M. C. Kit New (Minor)	2 Nos.
12	Rear Wheel Oil Seal	3 Nos.
13	Rear Axile Bearing	10 Nos.
14	Rocker Arm Bush	1 Set
15	Rear W. C. Kit (new)	5 Nos.
16	Speedo Meter Cable	4 Nos.
17	Starter Bendex Lock	2 Nos.
18	Starter Solinoid Terminel	3 Nos.
19	Shock Absorber Front	3 Nos.
20	Spring Bush	1 No.
21	Shackle Shim	188 Nos.

(1)	(2)	(3)
22	Tie Rod End (Left)	1 No.
23	Tiail Pipe	2 Nos.
24	U Bolt with Nut	4 Nos.
25	Wiper Milling Set	9 Nos.
26	Wheel Disc	1 No.
27	Clutch Disc	1 No.
28	Horn Diaphram	5 Nos.
29	Pull & Push Switch	11 Set
30	Quarter Glass Frame (F & R)	1 Set
31	Quarter Glass Rubber Beeding	1 Set
32	Rear Spring Bush	1 Set
33	Show Beeding Clip	8 Dz
34	Starter Bush D. E.	4 Nos.
35	W. C. Kit 15/16 Front	7 Nos.
36	Radiator Hose with Clip (Top)	15 Nos.
37	Radiator Hose with Clip (Bottom)	9 Nos.
38	Accelerator Cable	1 No.
39	Clutch Cable	4 Nos.
40	Chain Lock	5 Nos.

ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലം ആരംഭിക്കുന്നതിന് ഒരു മണിക്കൂർ മുൻപ് ` 1,000 (ആയിരം രൂപ മാത്രം) നിരതദ്രവ്യം ലേല സ്ഥലത്ത് അടച്ച് രശീതി വാങ്ങിയിരിക്കേണ്ടതും കൃത്യ സമയത്ത് ലേല സ്ഥലത്ത് ഹാജരായിരിക്കേണ്ടതുമാണ്,

പരസ്യലേലം കഴിഞ്ഞാലുടൻ ബന്ധപ്പെട്ടവരുടെ മുന്നിൽ വച്ച് കൂടുതൽ തുകയ്ക്ക് വിളിച്ച ആളുടെ പേരിൽ ലേലം താൽക്കാലികമായി ഉറപ്പിക്കുന്നതും ലേലം കൊണ്ടയാൾ വിൽപ്പന നികുതി അടക്കമുള്ള മുഴുവൻ തുകയുടെ മുഴുവൻ സംഖ്യയും (നിരതദ്രവ്യം കഴിച്ച്) ലേല സ്ഥലത്തു വച്ച് അപ്പോൾ തന്നെ അടച്ച് രശീതി വാങ്ങേണ്ടതാണ്. ലേലം സ്ഥിരപ്പെടുത്തിയ ഉത്തരവ് തീയതി മുതൽ പത്ത് ദിവസത്തിനകം സ്വന്തം ചെലവിലും ഉത്തരവാദിത്വത്തിലും ലേല വസ്തുക്കൾ നീക്കം ചെയ്യേണ്ടതാണ്. ലേലം നഷ്ടപ്പെട്ടവർക്ക് നിരതദ്രവ്യം തിരിച്ച് നൽകുന്നതാണ്.

ഏതെങ്കിലും കാരണവശാൽ ലേലം സ്ഥിരപ്പെടുത്തിക്കിട്ടുന്ന വ്യക്തി ലേല നിബന്ധനകൾ ലംഘിക്കുകയാണെങ്കിൽ ടിയാൻ അടച്ച തുക സർക്കാരിലേക്ക് മുതൽ കൂട്ടുന്നതും മേൽപറഞ്ഞ സ്പെയർ പാർട്സ് പുനർലേലം ചെയ്യുന്നതുമായിരിക്കും. പുനർ ലേലത്തിൽ സർക്കാരിന് ഉണ്ടാകുന്ന നഷ്ടം മുൻ ലേലക്കാരനിൽ നിന്നും ഈടാക്കുന്നതും മറിച്ച് കൂടുതലായി ലഭിക്കുന്ന തുകയ്ക്ക് മുൻ ലേലക്കാരന് യാതൊരുവിധ അവകാശമോ അർഹതയോ ഉണ്ടായിരിക്കുന്നതല്ല.

ലേലത്തിന് നിശ്ചയിച്ചിരിക്കുന്ന സ്പെയർ പാർട്സ് ലേല തീയതിക്ക് മുൻപുള്ള പത്ത് പ്രവൃത്തി ദിവസങ്ങളിൽ 10 മണി മുതൽ 5 മണി വരെയുള്ള സമയത്ത് എം. എസ്. പി. മോട്ടാർ ട്രാൻസ്പോർട്ട് ഇൻസ്പെക്ടറുടെ അനുമതിയോടെ പരിശോധിക്കാവുന്നതാണ്.

യുക്തമെന്ന് തോന്നുന്നപക്ഷം യാതൊരു മുന്നറിയിപ്പോ കാരണമോ കാണിക്കാതെ ലേലം നിർത്തി വയ്ക്കുന്നതിനും ലേലം അസ്ഥിരപ്പെടുത്തുന്നതിനും ലേല നടപടിക്രമങ്ങൾ റദ്ദ് ചെയ്യുന്നതിനും എം. എസ്. പി. കമാണ്ടന്റിനു അധികാരമുണ്ടായിരിക്കുന്നതാണ്. ലേലം സംബന്ധിച്ച് എം. എസ്. പി കമാണ്ടന്റിന്റെ തീരുമാനം അന്തിമമായിരിക്കും.

മലബാർ സ്പെഷ്യൽ പോലീസ്, മലപ്പുറം.

ദേബേഷ് കുമാർ ബെഹ്റ ഐ.പി.എസ്.,
സൂപ്രണ്ട് ഓഫ് പോലീസ്. (i/c)